

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No. 469/9/NCLT/AHM/2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2020

Name of the Company: Creative Engineers & Services Pvt Ltd
V/s
B & C Energy Infra Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Pratik Thakkar appeared for the Operational Creditor.

Learned Counsel Mr. Nachiket Mehta appeared for the Corporate Debtor.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 11.11.2020

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 28th day of September 2020.